

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2016
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: M/s. Muthukumar Balasubramanian alias
Mr. Muthu Balasubramanian Kumar
V/s.
M/s. Fortuna Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Prakash K. Pandya	Practising Co. Secretary for Respondents (All)	

Order

CP No. 66/397-398/CLB/MB/MAH/2016

The Respondents side mentioned this matter for fixation of next date of hearing for no date was given on 29.07.2016. Since this matter has been mentioned first time before NCLT for hearing date, the Respondents side is directed to communicate next date of hearing to the Petitioner within one week hereafter.

Since the Reply from Respondents side is already filed, the Petitioner is hereby directed to file Rejoinder, if any, before next date of hearing.

List this matter for hearing on 17.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)